

Food Contaminated with Harmful Compounds

4719. SHRI BHARAT KUMAR ODEBRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that the present day food is contaminated with one or the other harmful compounds which are posing great threat to the health of the people as reported in the Hindustan Times dated 11 November, 1986 ; and

(b) whether it is a fact that if adequate steps to minimise the pollution are not taken, it would be difficult to achieve the goal of Health for all by 2000 A.D.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b) The Government is aware of the Press report under the caption "Stress on Consumer Awareness" which appeared in the "Hindustan Times", dated 11-11-86, highlighting the importance of quality food. The maximum tolerance limit of probable contaminants in food have already been laid down under the provision of Prevention of Food Adulteration Act, 1954 and Rules made thereunder, for ensuring quality food to the consumer.

Recognition of Trichur Medical College in Kerala

4720. SHRI P.A. ANTONY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Indian Medical Council has recognised the Trichur Medical College in Kerala ;

(b) if not, the reasons thereof ; and

(c) when the college is likely to be recognised ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) No, Sir.

(b) and (c) As per the Indian Medical Council Act, 1956, an Inspection of the College has to be carried out for this purpose. The Inspection was postponed earlier on the request of the authorities concerned. Now that a request has been received by the Medical Council of India from the Director of Medical Education, Kerala for carrying out the Inspection of the Medical College, the Council is arranging for the Inspection shortly.

Pullichintala Project

4721. SHRI V. SOBHANADREESWARA RAO : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether a detailed report on Pullichintala project on Krishna to stabilize the ayacut under Krishna Barrage was sent to Central Water Commission in October, 1985 ;

(b) if so, when the project will be cleared ; and

(c) whether World Bank assistance is proposed to be sought for this Project ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) On preliminary examination it was found that the project report had been prepared without adequate investigations. The project has been sent back to State Government for proper formulation.

(c) The Project has not been posed for World Bank Assistance.

Recommendations of Madan Committee for Technical Education

4722. SHRI JAGANNATH PRASAD : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) Whether Government have accepted the recommendations of Madan Committee for Technical Education ;